Name of Country Institution	Terms and Conditions of loans		
	Maturity including Graced period (Yrs.)	Grace period (Yrs.)	Rate of Interest (%)
3. Canada—			
(*i*) Soft Loans	50	10	No Intt.
(*ii*) ECIC Credits	15—20	3—6	6
4. Denmark	25	7	No Intt.
5. France			
(*i*) Government Credit	25	5	3·5
(*ii*) French Banks Credit	10	..	7·55
6. West Germany	30	8	2½
7. Italy :			
(*i*) Suppliers credit	10	..	6
(*ii*) Debt Relief	12	3	4
8. Japan	18	5	5·25
9. Netherlands	30	8	2·5
10. Sweden	25	10	2
11. U. K.	25	7	No. Intt.
12. USA :			
(*i*) Exim	10—20	3	6
(*ii*) AID	40	10	2—3
13. IBRD	30	10	7
14. IDA	50	10	¾ (Service Charge)
II. *Non-consortium West Euroepean Countries*—			
15. Switzerland	10—15	5—10	3—6
16. Norway	25	5	2
III. *East European Countries*—			
17. USSR	12	..	2·5
18. Hungary	10	—	2·5
19. Yugoslavia	11	..	3
20. Czechoslovakia	8—12	..	2½
21. Poland	8—12	..	2½
22. Bulgaria	11	..	2

केन्द्रीय सरकार के कर्मचारियों को अंतरिम सहायता

722. श्री जगदम्बी प्रसाद यादव : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) केन्द्रीय सरकार द्वारा हाल ही में घोषित अंतरिम सहायता किस-किस विभाग को मिलेगी और किस-किस विभाग को नहीं मिलेगी और क्या राज्य सरकारों के कर्मचारियों को भी केन्द्रीय दरों पर सहायता दी जायेगी; यदि हां, तो इस प्रयोजन के लिये राज्य सरकारों को केन्द्र द्वारा दी जाने वाली केन्द्रीय सहायता की राशि क्या होगी; और

(ख) क्या यह सच है कि अत्यावश्यक वस्तुओं की कीमतों में हुई वृद्धि को देखते हुए यह अंतरिम सहायता अपर्याप्त है; यदि हां, तो सरकार इस संबंध में क्या कार्यवाही करने का विचार रखती है।

tflNTERIM RELIEF TO CENTRAL GoVERN-

MI NT EMPLOYEES

722. SHRI J. P. YADAV : Will the Minister of FINANCE be pleased to state:

(a) the n; mes of the departments which will an. I of those which will not *not* the interin relief recently announced by the Centra Government and whether the employees of State Governments will also be grantee interim relief at the Cen tral rates; if si : what will be the amount of Central aid to State Governments for this purpose; 9 ul

(b) whether it is a fact that the quan tum of interim relief is not adequate con sidering the ini rease in the price level of essential goods: if so, what action is pro posed to be ta .en by Government in this regard ?]

वित्त मंत्रालय में राजस्व तथा व्यय मंत्री (श्री विद्या चरन शुक्ल) : (क) हाल ही में घोषित अन्तरिम राहत केन्द्रीय सरकार के सभी विभागों के कर्मचारियों को लागू होती है; केवल इन कर्मचारियों को लागू नहीं होती :— आकस्मिक निधि से मजदूरी पाने वाले कर्मचारी, आकस्मिक श्रमिक, रोजाना मजदूरी पर नियुक्त कर्मचारी, डाक-तार विभाग के विभाग-बाह्य एजेन्ट, ठेके पर नियुक्त कर्मचारी, भारतीय सर्वेक्षण के वे कर्मचारी जो विभागीय छुट्टी पर हों और भारत में नियुक्त किये गये वे कर्मचारी जो विदेशों में भारतीय मिशनों में तैनात हैं। राज्य सरकारों के कर्मचारियों को अन्तरिम राहत मंजूर करने और उसके व्यय को अपने स्वयं के साधनों से पूरा करने के प्रश्न पर विचार करना संबंधित राज्य सरकारों का काम है।

(ख) तीसरे वेतन आयोग की सिफारिश मूल्य स्तर एवं अन्य सभी संगत तथ्यों पर यथोचित विचार-विमर्श करने के बाद की गयी हैं और सरकार ने अभी हाल ही में उन्हें ज्यों का त्यों स्वीकार कर लिया है और उन्हें कार्यान्वित भी कर दिया है। इसलिए राहत की मात्रा में वृद्धि करने का, सरकार कोई कारण नहीं देखती।

tLTHE MINISTER OF REVENUE AND EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA) : (a) The interim relief recently announced is applicable to all Central Government employees in all Departments, excluding only those paid from contingencies, casual labour, staff on daily wages, extra departmental agents of Post and Telegraphs Department, contract employees, the staff of Survey of India on departmental leave and India based personnel posted in Indian Missions abroad. It will be for the State Governments concerned to consider the question of the grant of interim relief to their employees and to meet the expenditure from within their own resources.

(b) The recommendations of the Third Pay Commission made after due consideration of all relevant factors including the price level have been accepted and implemented by Government *in toto* only recently and they do not see any reason for increasing the quantum of relief.]

STEPS AGAINST COPYING IN EXAMINATIONS

723. SHRI BANKA BEHARY DAS : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether the question of extensive copying in examinations in Secondary and College stages has besn seriously considered at the Inter-State educational bodies.

(b) if so, what are the proposals made by these bodies in this regard; and

(c) how far the State Governments have accepted and implemented these proposals?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V. K. R. V. RAO) : (a) to (c). The matter was discussed at the last meeting of the Central Advisory Board of Education and the Board has set up a Committee to eo into this problem in detail and sueaes<i measures for remedying the situation. The Report of the Committee is awaited.